

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1652
TO BE ANSWERED ON DECEMBER 18, 2023**

AFFORDABLE HOUSING AND HOMELESSNESS IN URBAN CITIES

NO. 1652. SHRI ABDUL WAHAB:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether it is a fact that there is a heavy crisis in affordable house for rent in metropolitan cities like Delhi, Hyderabad, Bengaluru, Mumbai and Kolkata;
- (b) the measures which have been taken up by Government to resolve the affordable housing in Indian Metropolitan cities;
- (c) whether it is also a fact that unaffordable housing in Indian metropolitan cities have resulted in the problems of homelessness in these metropolitan cities;
- (d) the details of homelessness in urban cities in the country; and
- (e) the mesuares which have been taken up by Government to resolve the problem of homelessness in Indian urban cities?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e): 'Land' and 'Colonisation' are State subjects. Schemes related to housing for urban poor in their respective urban areas including metropolitan cities like Delhi, Hyderabad, Bengaluru, Mumbai and Kolkata are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide pucca house to all eligible urban beneficiaries as well as homeless across the country including metropolitan cities. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Based on the project proposals submitted by States/UTs, more than 1.18 crore houses have been sanctioned as on 04.12.2023 under PMAY-U. Out of the sanctioned houses, 113.42 lakh have been grounded for construction, of which 78.27 lakh are completed/delivered to the beneficiaries.

Further, MoHUA has also launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U to provide dignified living to urban migrants/poor near their workplace. This scheme is being implemented through two models as under:

Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert

into ARHCs through Public Private Partnership (PPP) or by Public Agencies. So far, a total of 5,648 existing Government funded vacant houses have been converted into ARHCs by various cities.

Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land. So far, MoHUA has received and approved proposals of 82,273 new ARHC units.

Additionally, MoHUA is administering 'Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 9,38,348 people were homeless in urban areas of the country.
